

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

IA 641/2024 In C.P. (IB)/4593(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.04.2024**

NAME OF THE PARTIES: **VISHAL STEELS V/s NDOTECH**
INDUSTRIAL SOLUTIONS PVT. LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 641/2024 -

1. None present for the Applicant.
2. Mr. Rushab Chopra, Advocate i/b Vidhii Partners appeared for the Respondent no. 3.
3. Learned Counsel for the Respondent no. 3 submits that copy of the application is still not served by the Applicant by them and no one approached for settling the issue.
4. List this IA on **09.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna